

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-327
IB-516/ND/2020

IN THE MATTER OF:

Khaitan Winding Wire (P) Ltd

Vs

M/s Greenpower Generators Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 03.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sumit, Mr. Parv

For the Respondent :

ORDER

Last Opportunity is being given to the Ld. Counsel for petitioner to comply order dated 18.02.2020. No further adjournment will be granted on any ground.

Mr. Arun Kumar, Under Secretary appeared on behalf of Ministry of External Affairs and submitted that it was wrongly mentioned in the memo of appearance the name of MEA. Ld. Counsel for petitioner admitted this fact and seeks time to make necessary correction in the memo of appearance. List the case on **19.03.2020**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

(Chirag)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)